

ÀITEM NO.57 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 37468/2016
PIYUSH KUMAR MISHRA Petitioner(s)

VERSUS

STATE OF U.P. AND ORS Respondent(s)
(with office report)
Date : 03/03/2017 This petition was called on for hearing today.
For Petitioner(s)

Mayank Pandey,Adv.

For Respondent(s)
Ms. Harshita Deshwal, Adv.
Mr. M. R. Shamshad,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks' time is granted to respondent Nos.1 to 4 for
filing counter affidavit.
The Ld. Counsel for the petitioner to take fresh steps
for service of respondent No.5 within two weeks' time. Notice
thereafter be issued.
List again on 5.4.2017.

(PAWAN DEV KOTWAL)
Registrar